

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2326**  
TO BE ANSWERED ON 09.08.2021

**IRREGULARITIES IN SBM(R) IN CHHATTISGARH**

2326 # SHRI RAM VICHAR NETAM:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government is aware of the irregularities that happened in the Swachh Bharat Mission-(Rural) SBM (R) in various districts of Chhattisgarh State;
- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted by Government in this regard, if so, the details thereof and whether any action has been taken against culprits involved in the irregularities; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI  
(SHRI PRAHLAD SINGH PATEL)

(a) to (d) Sanitation is a State subject. Hence, Swachh Bharat Mission (Grameen) [SBM(G)], a Centrally Sponsored Scheme, is being implemented by the State Governments and Government of India is providing technical and financial support to the States to supplement their efforts to improve the overall cleanliness in rural areas.

As per the information received from Government of Chhattisgarh, total 802 grievances regarding irregularities of toilet construction, quality, payment of incentive, etc., under SBM(G) have been received in various districts of Chhattisgarh. Government of Chhattisgarh have conducted 584 inquiries at appropriate levels in which 456 grievances have been found to be false. Action has been taken by the State Government against 66 persons involved in such cases of irregularities found correct in inquiry.

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